

Sixteenth Loksabha

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Title: Need to reduce GST on arms and ammunition as well as on sports materials.

SHRI KALIKESH N. SINGH DEO (BOLANGIR): Hon. Speaker Madam, on one hand we want India to win more medals in Olympics and Asian Games. On the other hand, the Government itself is discouraging the capabilities of our sportspersons by imposing GST on those sportspersons who are capable of coming into the league of medal winners. I would like to mention the sport of shooting where earlier renowned shooters were exempted from import duties and taxes for the expensive equipments they bought for the sport of shooting.

After GST has come into effect, the sport of shooting has become even more expensive. I am sure, Col. Rathore who is one of the few medal winners in this sport of shooting will subscribe to this. ... (*Interruptions*) Shooting has won maximum amount of medals in the international arena. Therefore, I request the Government through you to exempt the renowned shooters from paying GST on the equipment they buy. ... (*Interruptions*)

HON. SPEAKER:

Shri Gajendra Singh Shekhawat and

Dr. Manoj Rajoria are permitted to associate with the issue raised by Shri Kalikesh Narayan Singh Deo.